

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 364/97

Friday, this the 9th day of October, 1998.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

1. K. Sara-Chandran,
Senior Commercial Clerk,
Railway Station, Wadakkanchery,
Trichur.
2. V. Prabhakaran,
Senior Commercial Clerk,
Railway Station,
Guruvayoor.

...Applicants

By Advocate Mr. D. Sreekumar

Vs.

1. The Union of India represented
by the Secretary to Government of India,
Department of Pension & Public Grievance,
Central Secretariat, New Delhi.
2. The Controller of Defence Accounts(Pension),
Allahabad.
3. The Defence Pension Disbursing Officer,
Trissur.
4. The Divisional Personnel Manager,
Southern Railway, Thiruvananthapuram,
Division, Thiruvananthapuram.

...Respondents

By Advocate Mr. Govindh K. Bharathan, SCGSC (R1-3)
By Advocate Mrs. Sumathi Dandapani (R4)

The application having been heard on 9.10.98, the
Tribunal on the same day delivered the following:

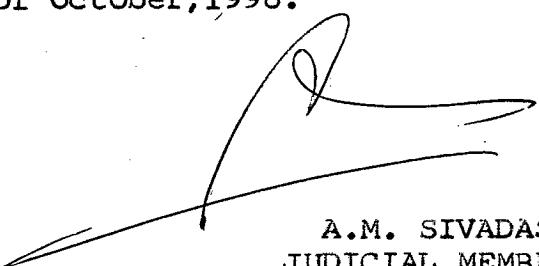
ORDER

Learned counsel appearing for the applicant submitted that
applicants may be permitted to withdraw this O.A.

2. Permission is granted and O.A. is dismissed as withdrawn.

No costs.

Dated the 9th day of October, 1998.


A.M. SIVADAS
JUDICIAL MEMBER